

dom against the entry of our goods. But between the two countries and the broad trading communities there has been a concurrence of opinion that the present ceiling, which was raised only a few years back to 195 million yards excluding the 11 million yards extra, handloom cloth etc., should sustain up to 1965 after which further consideration can take place.

Shri Bhagwat Jha Azad: Is it a fact that there will be a great damage to the entry of our goods into the United Kingdom as a result of Britain entering the ECM; if so, may I know what attempts are being made by the Government to see that this stabilisation of imports is done before any damage is done?

Shri Manubhai Shah: It is true that the common external tariff as per the recent announcement in Brussels, where 30 per cent external tariff is sought to be placed, will put us into a difficult position. Therefore, as the House is aware, we are trying to discuss the matter not only with the Common Market but with the enlarged European Community to see that all these damages are avoided by permitting us free entry for a sufficiently long period of time.

श्री यशपाल सिंह : क्या यह सही है कि भारतीय मिलों का कपड़ा यहाँ स्वेयर पड़ा हुआ है और फिर भी हम कपड़ा बाहर से मंगाने हैं ?

श्री मनुभाई शाह : कपड़ा बाहर से बिल्कुल नहीं मंगाते । मिलों का कपड़ा भी स्वेयर नहीं पड़ा है क्योंकि उसकी देश में और बाहर काफी मांग है । बाहर से तो कोई कपड़ा नहीं मंगाया जाता ।

Coordination in various Ministries

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- *410. { **Shri Harish Chandra Mathur:**
 { **Shri Yashpal Singh:**
 { **Dr. L. M. Singhvi:**
 { **Shri Sham Lal Saraf:**

Will the Minister without Portfolio be pleased to state:

(a) whether Government have set up any special organisation or improv-

ed upon the present ones for bringing about better coordination and efficient working between different departments of Government; and

(b) what was the machinery for the purpose and what improvements have been effected now?

The Minister without Portfolio (Shri T. T. Krishnamachari): (a) A department of Special Economic Coordination has been set up in the Cabinet Secretariat to deal with such specific matters of economic coordination as may be assigned to it by the Prime Minister from time to time.

(b) This organisation is expected to act as a liaison between Government departments dealing with economic matters specified. At the present moment, it is engaged in collecting data. However, it would not be possible for this organisation to claim credit for specific achievements considering the nature of its work, nor would it be wise for it to do so as its effectiveness as a liaison organisation would be best served by its maintaining a degree of anonymity.

Shri Harish Chandra Mathur: Do I take it that this department cannot take up any problem or difficulty *suo motu* except those assigned by the Prime Minister; if so, may I know what are the problems and difficulties which have been assigned to this Department and whether that is enough to keep the Minister and staff engaged?

Mr. Speaker: Order, order. I cannot allow that question.

Shri Harish Chandra Mathur: This is the specific purpose of this question

Mr. Speaker: Whether there is enough work for a particular Minister or not, it is for the Prime Minister to see. It is not to be discussed here. We are not to allot or distribute work to different Ministers here inside the House. That is for the Prime Minister to see. Whether he keeps every Minister busy or he gives them some leisure, I am not concerned.

Shri Hari Vishnu Kamath: The point is whether the Minister is fully employed, unemployed or under-employed.

Mr. Speaker: Whether they are under-employed or unemployed is not being discussed here.

Shri Harish Chandra Mathur: Sir, this question was addressed to the Prime Minister. It has been put on to the Minister without Portfolio. When a particular department or Ministry is created, this House is entitled to know what work is assigned to it, and what is its present assignment.

Mr. Speaker: Order, order. If there is no published report on that, he can ask what particular subjects have been assigned to him; no further. I objected to his asking whether there is sufficient work for him.

Shri Harish Chandra Mathur: There is the first part of my question where I have asked whether he can take any work *suo motu* apart from what is assigned to him.

Mr. Speaker: That part may be answered.

Shri T. T. Krishnamachari: There is no bar to this Department taking up any work *suo motu*. The assignment given by the Prime Minister is of a wide nature—subjects like power, railway transport, coal production and movement and other things of that nature. It does not bar the Department from looking into anything that it wants to.

Shri Harish Chandra Mathur: Am I correct in presuming that the responsibility for overall co-ordination rests with the Prime Minister and all reports from this Department are to be submitted to him? Or are they submitted to certain other organisations or the Ministers concerned? What is the position?

Shri T. T. Krishnamachari: Regarding the first part of the question. Since the Prime Minister is the only person who can really co-ordinate,

any Minister who undertakes the responsibility delegated to him by the Prime Minister has necessarily to report to the Prime Minister and to the Cabinet unless it be that he can, because he is able to persuade other Ministries or because of friendly feelings they have towards him, help them in solving those problems in which case the problem is solved and no report is to be made. But if it is to be considered by the Prime Minister or the Cabinet, a report will have to be made to him.

Shri Sham Lal Saraf: May I know whether the setting up of this Department is indicative of the control, check and co-ordination of the economic activities of the different departments of the Government?

Shri T. T. Krishnamachari: That is the idea. The very nature of the nomenclature used circumscribes its scope to the economic activities of the Government.

श्री यशपाल सिंह : क्या माननीय मिनिस्टर विदाउट पोर्टफोलियो का ध्यान खाद्य मन्त्री के उस वक्तव्य को ग्रहण किया है जिसमें उन्होंने फरमाया है कि खाद्य मन्त्रालय को आरडिनेशन स्कीम के मातहत नहीं आता। क्या खाद्य मन्त्रालय इस स्कीम के मातहत आता है या नहीं ?

प्रधन महोदय : यह क्या सवाल है ?

Shri Kamath.

Shri P. K. Deo: Sir, the Prime Minister is about to reply to this question.

प्रधान मन्त्री तथा बंधेशिक कार्य मन्त्री तथा अणुशक्ति मन्त्री (श्री जवाहरलाल नेहरू) : मैं यह कहने वाला था कि मैंने यह बयान देखा नहीं है। लेकिन कोआरडिनेशन स्कीम में तो सारी गवर्नमेंट ही आ जाती है। लेकिन जो खास तौर से लिख कर दिया गया था उसमें कुछ खास चीजों का जिक्र था जैसा कि अभी बतलाया गया है। मैं उन चीजों को याद से तो नहीं कह सकता लेकिन जहाँ तक मेरा ध्यान है ट्रान्स्पॉर्ट, पावर, फ्यूअल, कोल

बगैरह के तरफ खास तवज्जह देने के लिये लिखा गया था। लेकिन आम तौर से यह ठोक है कि सब इस काम में मदद करें।

Shri Vidya Charan Shukla: May I know if the rules of procedure for such co-ordination have been drawn up and whether any Secretariat has been allotted to the hon. Minister for carrying on his work?

Shri T. T. Krishnamachari: The rules of procedure are already there. There is a definite rule for the functioning of the co-ordinating department. So far as the Minister is concerned, he has no Secretariat because....

Mr. Speaker: Why should the hon. Member be so concerned with this at this stage? He can raise this point during the discussion on the Supplementary Demands. Shri Kamath.

Shri Hari Vishnu Kamath: Is it not a fact that the recent and continuing power supply muddle in the Capital of our great Republic in the monumental testimony to the better co-ordination and efficiency referred to in this question, or rather the lack of it?

Mr. Speaker: Is that all?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): It has nothing to do with it.

Mr. Speaker: Shri M. L. Dwivedi:

Shri Hari Vishnu Kamath: It has everything to do with it. There is no co-ordination between the departments of the Government.

Mr. Speaker: I have called another Member.

Shri M. L. Dwivedi: May I know if any secretarial staff has been provided to the hon. Minister?

Mr. Speaker: Order, order. Hon. Members do not keep abreast of what is happening in the House and what questions are put by other hon. Members. Next question.

Export of Small Scale Industries Products

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*411. } **Shri Subodh Hansda:**
 } **Shri S. C. Samanta:**
 } **Shri M. L. Dwivedi:**
 } **Shri B. K. Das:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the import cut of 50 per cent has any effect on the small industries;

(b) if so, how they will be effected;

(c) whether any representation has been received by the Government in this regard; and

(d) the reaction of Government thereto?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) and (b). It is too early to assess the effect of the import cut of 50% on small scale industries.

(c) No, Sir.

(d) Does not arise.

Shri Subodh Hansda: May I know whether it is a fact that due to the import cut of 50 per cent the production of the small-scale industries has gone down and is at the same time creating the unemployment problem?

Shri Kanungo: As I have said in the main answer, it is too early to assess that. In any case, we are hoping to reduce the cut as and when resources are available.

Shri Subodh Hansda: May I know whether Government have assessed it that due to this import cut the production of small-scale industry will go down and the small industrialists will have to face this loss and to make good this loss they will have to increase the prices of their products?

Shri Kanungo: Apart from the other inferences, it is obvious that a cut in the supply of imported raw